NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/152/2016

NAME OF THE PETITIONER(S)

: M/s Mather Projects Private Limited & another

NAME OF THE RESPONDENT(S)

others

: M/s Fancy Resorts & Convention Centre Pvt. Ltd. & 2

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL) **SIGNATURE**

DESIGNATION

REPRESENTATION BY WHOM

N.R. R. ARM MATARATAN

Counsel tox Rypondens / Monday ...

Persons

Persons

T.v.P. Livil

APPli Cont

ORDER

Counsel for petitioners present. Counsel for respondents present and prayed time for filing counter in the main CP. Time extended with a direction to serve a copy of the counter to the other side in advance to enable them to file rejoinder, if any. Both parties are directed to argue CA-1/2015 alongwith the main CP. Put

up on 23.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Taria) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)